

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO-211  
ANSWERED ON- 02/02/2024**

**DEATH OF INDIAN WORKERS IN FOREIGN COUNTRIES**

**211. SHRI CHANDESHWAR PRASAD**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state :-**

**(a) the number of people of Indian origin who died abroad while working there during the last three years and the current year, year-wise and country-wise;**

**(b) whether any timeframe has been fixed for transportation of dead bodies of such persons and if so, the details thereof;**

**(c) whether the Government proposes to issue any circular to immediately inform a concerned Member of Parliament of the actual position in case the Member forwards a letter/e-mail to the Ministry of Foreign Affairs for bringing the dead body of any Indian citizen who dies abroad and if so, the details thereof;**

**(d) whether the process of bringing back the bodies of Indians dying abroad is quite complicated;**

**(e) if so, whether the Government has any proposal to simplify the process; and**

**(f) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI V. MURALEEDHARAN)**

**(a to f) The information available with the Ministry regarding the number of Indians who died abroad in the last three years and the current year including those working there is placed at Annexure 'A'.**

**The process of transportation of mortal remains to India involves various steps, most of which are to be undertaken by the local authorities in the country concerned. These steps differ somewhat from country to country and therefore there is no fixed time frame for eventual transportation.**

**Generally, the transportation of mortal remains is quicker in cases of natural deaths in comparison to the cases of unnatural deaths, due to local procedures involved in those countries for investigating the cause of death in case of unnatural death.**

**All cases of transportation of mortal remains are dealt on a priority basis by the Indian Missions/Posts abroad. Whenever a letter/email regarding a case of transportation of mortal remains is received from an Hon'ble Member of Parliament (MP), the Indian Head of the Mission/Post in the concerned country reverts back via letter/email to update the concerned MP about the current status of the case along with the estimated timeline of transportation of mortal remains.**

**Government of India attaches the highest priority to addressing and resolving the issues pertaining to transportation of mortal remains of Indian nationals. As soon as our Mission/Post comes to know of such unfortunate death of an Indian citizen, the Mission/Post immediately contacts the kin of the deceased Indian national as well as the local authorities to complete the necessary formalities and facilitate the transportation or local burial/cremation of the mortal remains in accordance with the wishes of the kin and local regulations. In order to expedite the repatriation of mortal remains to India, Missions/Posts also liaise with different authorities in the foreign countries and concerned state authorities in India to obtain Medical report/death certificate from the hospital concerned, police report (with English translation, if required in case of accidental or unnatural death) and consent letter from next of kin of the deceased for local cremation/burial/transportation.**

**Mission/Post issues "No Objection Certificate" (NOC) for transportation or local cremation/burial as required immediately, including on weekends/holidays, on receipt of requisite documents and further facilitates the process by coordinating for clearance and arrangements for embalming of mortal remains from the authorities concerned in the foreign country, clearance from local immigration/customs department and coordination with Indian customs authorities and also with State authorities in India if required.**

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**Annexure-A**

<b>S.No.</b>	<b>Country</b>	<b>Number of Indians who died abroad</b>			
		<b>2020</b>	<b>2021</b>	<b>2022</b>	<b>2023</b>
<b>1</b>	<b>Afghanistan</b>	<b>8</b>	<b>2</b>	<b>0</b>	<b>1</b>
<b>2</b>	<b>Algeria</b>	<b>6</b>	<b>1</b>	<b>0</b>	<b>3</b>
<b>3</b>	<b>Angola</b>	<b>4</b>	<b>3</b>	<b>7</b>	<b>2</b>
<b>4</b>	<b>Argentina</b>	<b>1</b>	<b>3</b>	<b>0</b>	<b>2</b>
<b>5</b>	<b>Armenia</b>	<b>5</b>	<b>5</b>	<b>7</b>	<b>23</b>
<b>6</b>	<b>Austria</b>	<b>12</b>	<b>14</b>	<b>15</b>	<b>14</b>
<b>7</b>	<b>Australia</b>	<b>88</b>	<b>75</b>	<b>168</b>	<b>189</b>
<b>8</b>	<b>Azerbaijan</b>	<b>3</b>	<b>2</b>	<b>3</b>	<b>5</b>
<b>9</b>	<b>Bahrain</b>	<b>303</b>	<b>352</b>	<b>254</b>	<b>303</b>
<b>10</b>	<b>Belarus</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>5</b>
<b>11</b>	<b>Bangladesh</b>	<b>29</b>	<b>20</b>	<b>39</b>	<b>38</b>
<b>12</b>	<b>Belgium</b>	<b>2</b>	<b>15</b>	<b>17</b>	<b>9</b>
<b>13</b>	<b>Bhutan</b>	<b>22</b>	<b>21</b>	<b>15</b>	<b>13</b>
<b>14</b>	<b>Bolivia</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>2</b>
<b>15</b>	<b>Botswana</b>	<b>9</b>	<b>39</b>	<b>14</b>	<b>12</b>
<b>16</b>	<b>Brazil</b>	<b>2</b>	<b>3</b>	<b>2</b>	<b>1</b>
<b>17</b>	<b>Brunei</b>	<b>11</b>	<b>8</b>	<b>11</b>	<b>9</b>
<b>18</b>	<b>Bulgaria</b>	<b>0</b>	<b>2</b>	<b>1</b>	<b>1</b>
<b>19</b>	<b>Burkina Faso</b>	<b>2</b>	<b>1</b>	<b>5</b>	<b>3</b>
<b>20</b>	<b>Cambodia</b>	<b>5</b>	<b>11</b>	<b>3</b>	<b>12</b>
<b>21</b>	<b>Cameroon</b>	<b>5</b>	<b>8</b>	<b>3</b>	<b>6</b>
<b>22</b>	<b>Canada</b>	<b>129</b>	<b>149</b>	<b>234</b>	<b>336</b>
<b>23</b>	<b>Chile</b>	<b>0</b>	<b>4</b>	<b>4</b>	<b>1</b>
<b>24</b>	<b>China</b>	<b>34</b>	<b>33</b>	<b>48</b>	<b>44</b>
<b>25</b>	<b>Congo (Brazzaville)</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>2</b>
<b>26</b>	<b>Congo (Kinshasa)</b>	<b>22</b>	<b>23</b>	<b>23</b>	<b>37</b>
<b>27</b>	<b>Colombia</b>	<b>2</b>	<b>0</b>	<b>3</b>	<b>4</b>
<b>28</b>	<b>Cote D' Ivoire</b>	<b>12</b>	<b>5</b>	<b>9</b>	<b>11</b>
<b>29</b>	<b>Croatia</b>	<b>1</b>	<b>3</b>	<b>2</b>	<b>1</b>
<b>30</b>	<b>Cuba</b>	<b>2</b>	<b>1</b>	<b>3</b>	<b>0</b>
<b>31</b>	<b>Cyprus</b>	<b>6</b>	<b>10</b>	<b>9</b>	<b>9</b>
<b>32</b>	<b>Czech Republic</b>	<b>1</b>	<b>4</b>	<b>5</b>	<b>3</b>

<b>33</b>	<b>Denmark</b>	<b>5</b>	<b>5</b>	<b>5</b>	<b>7</b>
<b>34</b>	<b>Djibouti</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>35</b>	<b>Egypt</b>	<b>10</b>	<b>16</b>	<b>16</b>	<b>14</b>
<b>36</b>	<b>Equatorial Guinea</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>3</b>
<b>37</b>	<b>Eritrea</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>
<b>38</b>	<b>Ethiopia</b>	<b>4</b>	<b>11</b>	<b>10</b>	<b>4</b>
<b>39</b>	<b>Fiji</b>	<b>1</b>	<b>0</b>	<b>2</b>	<b>1</b>
<b>40</b>	<b>Finland</b>	<b>6</b>	<b>3</b>	<b>7</b>	<b>4</b>
<b>41</b>	<b>France</b>	<b>16</b>	<b>24</b>	<b>39</b>	<b>36</b>
<b>42</b>	<b>Germany</b>	<b>83</b>	<b>103</b>	<b>53</b>	<b>107</b>
<b>43</b>	<b>Ghana</b>	<b>19</b>	<b>22</b>	<b>18</b>	<b>16</b>
<b>44</b>	<b>Greece</b>	<b>34</b>	<b>41</b>	<b>35</b>	<b>40</b>
<b>45</b>	<b>Guatemala</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>1</b>
<b>46</b>	<b>Guinea</b>	<b>3</b>	<b>6</b>	<b>9</b>	<b>3</b>
<b>47</b>	<b>Hungary</b>	<b>3</b>	<b>2</b>	<b>6</b>	<b>6</b>
<b>48</b>	<b>Indonesia</b>	<b>23</b>	<b>34</b>	<b>35</b>	<b>35</b>
<b>49</b>	<b>Iran</b>	<b>7</b>	<b>14</b>	<b>12</b>	<b>20</b>
<b>50</b>	<b>Iraq</b>	<b>26</b>	<b>25</b>	<b>20</b>	<b>26</b>
<b>51</b>	<b>Ireland</b>	<b>8</b>	<b>5</b>	<b>11</b>	<b>14</b>
<b>52</b>	<b>Israel</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>7</b>
<b>53</b>	<b>Italy</b>	<b>216</b>	<b>304</b>	<b>296</b>	<b>304</b>
<b>54</b>	<b>Jamaica</b>	<b>1</b>	<b>2</b>	<b>2</b>	<b>6</b>
<b>55</b>	<b>Japan</b>	<b>24</b>	<b>21</b>	<b>31</b>	<b>26</b>
<b>56</b>	<b>Jordan</b>	<b>25</b>	<b>19</b>	<b>18</b>	<b>18</b>
<b>57</b>	<b>Kazakhstan</b>	<b>2</b>	<b>1</b>	<b>2</b>	<b>4</b>
<b>58</b>	<b>Kenya</b>	<b>20</b>	<b>41</b>	<b>31</b>	<b>33</b>
<b>59</b>	<b>Korea (Republic of)</b>	<b>9</b>	<b>7</b>	<b>10</b>	<b>13</b>
<b>60</b>	<b>Kuwait</b>	<b>1279</b>	<b>1201</b>	<b>731</b>	<b>708</b>
<b>61</b>	<b>Kyrgyzstan</b>	<b>7</b>	<b>3</b>	<b>1</b>	<b>3</b>
<b>62</b>	<b>Laos PDR</b>	<b>1</b>	<b>0</b>	<b>4</b>	<b>1</b>
<b>63</b>	<b>Lebanon</b>	<b>21</b>	<b>10</b>	<b>16</b>	<b>12</b>
<b>64</b>	<b>Liberia</b>	<b>0</b>	<b>0</b>	<b>6</b>	<b>4</b>
<b>65</b>	<b>Libya</b>	<b>0</b>	<b>1</b>	<b>7</b>	<b>3</b>
<b>66</b>	<b>Madagascar</b>	<b>4</b>	<b>6</b>	<b>10</b>	<b>10</b>
<b>67</b>	<b>Malawi</b>	<b>11</b>	<b>20</b>	<b>18</b>	<b>7</b>
<b>68</b>	<b>Malaysia</b>	<b>412</b>	<b>592</b>	<b>307</b>	<b>477</b>

<b>69</b>	<b>Maldives</b>	<b>13</b>	<b>17</b>	<b>30</b>	<b>37</b>
<b>70</b>	<b>Mali</b>	<b>7</b>	<b>7</b>	<b>0</b>	<b>4</b>
<b>71</b>	<b>Malta</b>	<b>2</b>	<b>6</b>	<b>3</b>	<b>7</b>
<b>72</b>	<b>Mauritius</b>	<b>9</b>	<b>10</b>	<b>10</b>	<b>19</b>
<b>73</b>	<b>Mexico</b>	<b>3</b>	<b>5</b>	<b>8</b>	<b>7</b>
<b>74</b>	<b>Morocco</b>	<b>1</b>	<b>2</b>	<b>0</b>	<b>2</b>
<b>75</b>	<b>Mongolia</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>
<b>76</b>	<b>Mozambique</b>	<b>14</b>	<b>11</b>	<b>9</b>	<b>7</b>
<b>77</b>	<b>Myanmar</b>	<b>8</b>	<b>10</b>	<b>3</b>	<b>2</b>
<b>78</b>	<b>Namibia</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>1</b>
<b>79</b>	<b>Nepal</b>	<b>105</b>	<b>91</b>	<b>118</b>	<b>93</b>
<b>80</b>	<b>Netherlands</b>	<b>17</b>	<b>12</b>	<b>17</b>	<b>15</b>
<b>81</b>	<b>New Zealand</b>	<b>20</b>	<b>31</b>	<b>46</b>	<b>54</b>
<b>82</b>	<b>Niger</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>83</b>	<b>Nigeria</b>	<b>79</b>	<b>75</b>	<b>41</b>	<b>50</b>
<b>84</b>	<b>Norway</b>	<b>1</b>	<b>3</b>	<b>4</b>	<b>9</b>
<b>85</b>	<b>Oman</b>	<b>630</b>	<b>913</b>	<b>452</b>	<b>503</b>
<b>86</b>	<b>Pakistan</b>	<b>6</b>	<b>1</b>	<b>12</b>	<b>9</b>
<b>87</b>	<b>Palestine</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>88</b>	<b>Panama</b>	<b>4</b>	<b>10</b>	<b>9</b>	<b>3</b>
<b>89</b>	<b>Papua New Guinea</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>1</b>
<b>90</b>	<b>Paraguay</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>91</b>	<b>Peru</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>1</b>
<b>92</b>	<b>Philippines</b>	<b>51</b>	<b>67</b>	<b>91</b>	<b>61</b>
<b>93</b>	<b>Poland</b>	<b>13</b>	<b>12</b>	<b>15</b>	<b>13</b>
<b>94</b>	<b>Portugal</b>	<b>14</b>	<b>19</b>	<b>29</b>	<b>26</b>
<b>95</b>	<b>Qatar</b>	<b>385</b>	<b>420</b>	<b>366</b>	<b>352</b>
<b>96</b>	<b>Romania</b>	<b>3</b>	<b>8</b>	<b>6</b>	<b>7</b>
<b>97</b>	<b>Russia</b>	<b>19</b>	<b>26</b>	<b>16</b>	<b>27</b>
<b>98</b>	<b>Rwanda</b>	<b>2</b>	<b>4</b>	<b>4</b>	<b>2</b>
<b>99</b>	<b>Sao Tome &amp; Principe</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>
<b>100</b>	<b>Saudi Arabia</b>	<b>3753</b>	<b>2328</b>	<b>2148</b>	<b>2693</b>
<b>101</b>	<b>Serbia</b>	<b>0</b>	<b>3</b>	<b>6</b>	<b>2</b>
<b>102</b>	<b>Senegal</b>	<b>6</b>	<b>7</b>	<b>2</b>	<b>6</b>
<b>103</b>	<b>Seychelles</b>	<b>7</b>	<b>6</b>	<b>8</b>	<b>9</b>

<b>104</b>	<b>Sierra Leone</b>	<b>0</b>	<b>1</b>	<b>8</b>	<b>5</b>
<b>105</b>	<b>Singapore</b>	<b>166</b>	<b>170</b>	<b>195</b>	<b>224</b>
<b>106</b>	<b>Slovak Republic</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>0</b>
<b>107</b>	<b>South Africa</b>	<b>35</b>	<b>66</b>	<b>67</b>	<b>45</b>
<b>108</b>	<b>South Sudan</b>	<b>3</b>	<b>6</b>	<b>0</b>	<b>0</b>
<b>109</b>	<b>Spain</b>	<b>32</b>	<b>25</b>	<b>52</b>	<b>51</b>
<b>110</b>	<b>Sri Lanka</b>	<b>27</b>	<b>28</b>	<b>26</b>	<b>26</b>
<b>111</b>	<b>Sudan</b>	<b>21</b>	<b>20</b>	<b>10</b>	<b>4</b>
<b>112</b>	<b>Suriname</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>4</b>
<b>113</b>	<b>Swaziland</b>	<b>3</b>	<b>6</b>	<b>4</b>	<b>1</b>
<b>114</b>	<b>Sweden</b>	<b>6</b>	<b>5</b>	<b>14</b>	<b>2</b>
<b>115</b>	<b>Switzerland</b>	<b>12</b>	<b>2</b>	<b>15</b>	<b>17</b>
<b>116</b>	<b>Syria</b>	<b>0</b>	<b>3</b>	<b>1</b>	<b>0</b>
<b>117</b>	<b>Tanzania</b>	<b>27</b>	<b>48</b>	<b>31</b>	<b>33</b>
<b>118</b>	<b>Thailand</b>	<b>76</b>	<b>113</b>	<b>83</b>	<b>122</b>
<b>119</b>	<b>Togo</b>	<b>0</b>	<b>4</b>	<b>2</b>	<b>1</b>
<b>120</b>	<b>Trinidad &amp; Tobago</b>	<b>1</b>	<b>7</b>	<b>1</b>	<b>0</b>
<b>121</b>	<b>Tunisia</b>	<b>3</b>	<b>7</b>	<b>1</b>	<b>1</b>
<b>122</b>	<b>Turkey</b>	<b>6</b>	<b>9</b>	<b>10</b>	<b>9</b>
<b>123</b>	<b>Turkmenistan</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>1</b>
<b>124</b>	<b>Uganda</b>	<b>57</b>	<b>44</b>	<b>50</b>	<b>45</b>
<b>125</b>	<b>United Arab Emirates</b>	<b>2454</b>	<b>2714</b>	<b>2208</b>	<b>2133</b>
<b>126</b>	<b>United Kingdom</b>	<b>90</b>	<b>140</b>	<b>224</b>	<b>294</b>
<b>127</b>	<b>Ukraine</b>	<b>6</b>	<b>13</b>	<b>2</b>	<b>2</b>
<b>128</b>	<b>United States of America</b>	<b>280</b>	<b>395</b>	<b>1005</b>	<b>1057</b>
<b>129</b>	<b>Uzbekistan</b>	<b>1</b>	<b>3</b>	<b>1</b>	<b>7</b>
<b>130</b>	<b>Venezuela</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>1</b>
<b>131</b>	<b>Vietnam</b>	<b>9</b>	<b>4</b>	<b>6</b>	<b>10</b>
<b>132</b>	<b>Yemen</b>	<b>0</b>	<b>2</b>	<b>3</b>	<b>2</b>
<b>133</b>	<b>Zambia</b>	<b>11</b>	<b>25</b>	<b>15</b>	<b>14</b>
<b>134</b>	<b>Zimbabwe</b>	<b>3</b>	<b>3</b>	<b>2</b>	<b>5</b>

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